

BAIL APPLICATION

**FIR No. 130/2014
PS: Kamla Market
State v. Raj Bahadur
(Applicant Sanjay @ Dharamvir)**

03.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State.
Sh. Rajan Bhatia, Ld. Counsel for applicant through VC.

At request, put up for 08.12.2020,

CHARU
AGGARWAL

Digitally signed
by CHARU
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Date: 2020.12.03
15:27:25 +0530

(Charu Aggarwal)
1st Link ASJ-02/Central
03.12.2020

BAIL APPLICATION

**FIR No. 39/2019
PS: Lahori Gate
State v. Vinod @ Dada
(Applicant Ashish)**

03.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State.
Sh. Harsh Hardy, Ld. Counsel for applicant through VC.

At request, put up for 07.12.2020,

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Date: 2020.12.03
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1st Link ASJ-02/Central
03.12.2020

MISC APPLICATION

**FIR No. 339/2016
PS: Darya Ganj
State v. Rahul Sharma
(Applicant Kishan Kumar)**

03.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State.
Sh. Akhilesh Kamle, Ld. Counsel for applicant .

At request, put up for 08.12.2020,

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Date: 2020.12.03
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(Charu Aggarwal)
1st Link ASJ-02/Central
03.12.2020

BAIL APPLICATION

FIR No. 227/2020

PS: Wazirabad

**State v. Imran @ Akhtar Khan & Ors.
(Applicant Vishal @ Honey)**

03.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State.

Sh. Rajesh Rathor, Ld. Counsel for applicant through VC.

At request, put up for 09.12.2020,

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2020.12.03
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(Charu Aggarwal)
1st Link ASJ-02/Central
03.12.2020

BAIL APPLICATION

**FIR No. 50/2020
PS: Chandni Mahal
State v. Mohd. Umair @ umer**

03.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State.
Sh. M.F. Khan, Ld. Counsel for applicant.

At request, put up for 09.12.2020,

CHARU
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Date: 2020.12.03
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(Charu Aggarwal)
1st Link ASJ-02/Central
03.12.2020

BAIL APPLICATION

**FIR No. 20/2015
PS: Kamla Market
State v. Tehsin @ Kevda
(Applicant Arshad)**

03.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State.
Sh. J.S. Mishra, Ld. LAC for applicant through VC.

At request, put up for 08.12.2020,

CHARU
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Date: 2020.12.03
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(Charu Aggarwal)
1st Link ASJ-02/Central
03.12.2020

BAIL APPLICATION

**FIR No. 506/2015
PS: Nabi Karim
State v. Deepak @ Bunty
(Applicant Ajay Sharma @ Lucky)**

03.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State.
Ms. Archana Sharma, Ld. Counsel for applicant through VC.

At request, put up for 08.12.2020,

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Date: 2020.12.03
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(Charu Aggarwal)
1st Link ASJ-02/Central
03.12.2020

MISC APPLICATION

**FIR No. 485/2014
PS: Timarpur
State v. Pramod**

03.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State.
Sh. Diwakar Chaudhary, Ld. Counsel for applicant through VC.

At request, put up for 08.12.2020,

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(Charu Aggarwal)
1st Link ASJ-02/Central
03.12.2020

BAIL APPLICATION

**FIR No. 678/2015
PS: Subzi Mandi
State v Ajay Pal
(Applicant Sudhir Pal)**

03.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State.
Sh. Hansraj Singh, Ld. Counsel for applicant.

At request, put up for 14.12.2020,

CHARU
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03.12.2020